

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 413 of 2019

IN THE MATTER OF:

Regional Provident Fund Commissioner, TirunelveliAppellant

Vs.

Gopalsamy Ganesh Babu & Ors.Respondents

Present :

For Appellant: Mr. Aakash Singh, Advocate

**For Respondents: Mr. T.N. Durga Prasad with Mr. Siddharth Jain,
Advocates for R-1
Mr. R. Vidhyashankar, Mr. B.Ragunath,
Advocates for R-2**

O R D E R

12.07.2019 – Mr. Aakash Singh, Advocate submits that there is a change of learned counsel for Appellant and thereby requested to adjourn the case.

Post the appeal for 'admission' on **6th August, 2019** along with Company Appeal (AT) (Insolvency)No. 311 of 2019.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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